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# Pre-Natal Diagnostic Techniques, 1994 57 of 1994

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### Pre-Natal Diagnostic Techniques, 1994

#### 57 of 1994

The act came into force after publication in the official gazette in 1996. In exercise of the powers conferred by sub section(2) of section 17 of PNDT Act 1994 the State Govt. appointed appropriate authorities as follows:

#### 1. Vide order No.F8-3-95-17/Med-2 State Govt :-

appointed by notification dated 26/3/96, Director Public Health & Family Welfare as appropriate authority for the whole of the State of Madhya Pradesh.

#### 2. Vide order No.F-10-63-2001-17/Med-2 :-

in continuation to order No.F-8-4/9717/Med-2 dated 31/1/98 Chief Medical & HealthOfficer is appointed by notification dated 11/07/2001 as appropriate authority for the district of his/her jurisdiction.

Sr.No.	Name of the District	Appropriate Authority				
1.	Balaghat	Chief Medical & Health Officer				
2.	Barwani	Chief Medical & Health Officer				
3.	Betul	Chief Medical & Health Officer				
4.	Bhind	Chief Medical & Health Officer				
5.	Bhopal	Chief Medical & Health Officer				
6.	Chhattarpur	Chief Medical & Health Officer				
7.	Chhindwara	Chief Medical & Health Officer				
8.	Damoh	Chief Medical & Health Officer				
9.	Datia	Chief Medical & Health Officer				
10.	Dewas	Chief Medical & Health Officer				
11.	Dhar	Chief Medical & Health Officer				
12.	Dindori	Chief Medical & Health Officer				
13.	Guna	Chief Medical & Health Officer				
14.	Gwalior	Chief Medical & Health Officer				
15.	Harda	Chief Medical & Health Officer				
16.	Hoshangabad	Chief Medical & Health Officer				
17.	Indore	Chief Medical & Health Officer				
18.	Jabalpur	Chief Medical & Health Officer				
19.	Barwani Chief Medical & Health Officer Betul Chief Medical & Health Officer Bhind Chief Medical & Health Officer Bhopal Chief Medical & Health Officer Chhattarpur Chief Medical & Health Officer Chhindwara Chief Medical & Health Officer Damoh Chief Medical & Health Officer Datia Chief Medical & Health Officer Dewas Chief Medical & Health Officer Dhar Chief Medical & Health Officer Dindori Chief Medical & Health Officer Guna Chief Medical & Health Officer Guna Chief Medical & Health Officer Gwalior Chief Medical & Health Officer Harda Chief Medical & Health Officer Hoshangabad Chief Medical & Health Officer Indore Chief Medical & Health Officer					
20.	Katni	Chief Medical & Health Officer				
20. Katni C		Chief Medical & Health Officer				
22.	Khargone	Chief Medical & Health Officer				
23.	Mandla	Chief Medical & Health Officer				
24.	Mandsaur	Chief Medical & Health Officer				
25.	Morena	Chief Medical & Health Officer				
26.	Narsinghpur	Chief Medical & Health Officer				
27.	Neemuch	Chief Medical & Health Officer				
28.	Dhar Chief Medical & Health Company Chief Medical & Health Com					

29.	Raisen	Chief Medical & Health Officer
30.	Rajgarh	Chief Medical & Health Officer
31.	Ratlam	Chief Medical & Health Officer
32.	Rewa	Chief Medical & Health Officer
33.	Sagar	Chief Medical & Health Officer
34.	Satna	Chief Medical & Health Officer
35.	Sehore	Chief Medical & Health Officer
36.	Seoni	Chief Medical & Health Officer
37.	Shahdol	Chief Medical & Health Officer
38.	Shajapur	Chief Medical & Health Officer
39.	Sheopur	Chief Medical & Health Officer
40.	Shivpuri	Chief Medical & Health Officer
41.	Sidhi	Chief Medical & Health Officer
42.	Tikamgarh	Chief Medical & Health Officer
43.	Ujjain	Chief Medical & Health Officer
44.	Umaria	Chief Medical & Health Officer
45.	Vidisha	Chief Medical & Health Officer

## 3. Vide order No.F-10-63-2001/17/Med-2 :-

Block Medical officer is appointed by notification dated 09/07/2001 as appropriate authority for his/her jurisdiction area. Any complaint regarding violation of the rules/provisions of the Act can be made to the respective appropriate authority. DISTRICT-WISE STATUS OF P.N.D.T ACT UPTO 31/12/2003

Sr. No.	District	No. of surveyed bodies	No. of Registered bodies	Action taken against nos. of bodies	No. of complaints received	No. of court cases	Inspection during the Qtr.	Pvt.	Govt.
1.	Badwani	5	4	1	1	Nil	Nil	0	5
2.	Balaghat	12	11	1	1	Nil	Nil	1	18
3.	Betul	9	6	2	1	Nil	Nil	2	16
4.	Bhind	8	8	0	Nil	1 Not found guilty	Nil	RNR*	17
5.	Bhopal	137	121	15	10	Nil	Nil	30	264
6.	Chhatarpur	4	2	0	1	Nil	Nil	RNR	7
7.	Chhindwara	20	17	3	Nil	Nil	Nil	3	22
8.	Damoh	4	4	0	Nil	Nil	Nil	0	12
9.	Datia	1	1	0	Nil	Nil	Nil	RNR	5
10.	Dewas	24	22	2	1	Nil	Nil	0	41
11.	Dhar	19	19	0	Nil	Nil	Nil	4	29
12.	Dindori	0	0	0	Nil	Nil	Nil	0	0
13.	Guna	8	5	3	Nil	Nil	Nil	0	14
14.	Gwalior	73	69	4	7	2	5	0	80
15.	Harda	2	2	0	Nil	1	Nil	2	6
16.	Hoshangabad	15	14	1	Nil	Nil	Nil	0	25
17.	Indore	189	185	4	12	1 Advertisement on internet regarding Geno Vendor kit.	5	13	189
18.	Jabalpur	84	77	7	1 sealed	2 Under investigation	Nil	0	71
19.	Jhabua	4	2	2	Nil	Nil	Nil	RNR	5
20.	Katni	9	9	0	Nil	Nil	Nil	0	9
21.	Khandwa	14	14	0	1	1	Nil	0	13
I	I								

22.	Khargone	10	9	1	1	N <sub>I</sub> II	Nil	RNR	13
23.	Mandla	4	4	0	Nil	Under	Nil	0	8
						investigation			
24.	Mandsaur	14	12	2	Nil	Nil	Nil	1	1
25.	Morena	11	10	1	Nil	Nil	Nil	1	11
26.	Narsinghpur	6+2	5+2	1	Nil	Nil	Nil	0	6
27.	Neemuch	12	11	1	Nil	Nil	Nil	0	12
28.	Panna	1	1	0	Nil	Nil	Nil	RNR	1
29.	Raisen	3	2	1	Nil	Nil	Nil	1	10
30.	Rajgarh	4	3	1	Nil	Nil	Nil	0	3
31.	Ratlam	20	17	2	Nil	Nil	Nil	RNR	10
32.	Rewa	15	10	5	Nil	Nil	Nil	RNR	20
33.	Sagar	17	16	0	Nil	Nil	Nil	0	28
34.	Satna	21	20	1	Nil	Nil	Nil	0	1
35.	Sehore	5+1	4+1	1	Nil	Nil	Nil	0	20
36.	Seoni	7	6	1	Nil	Nil	Nil	0	30
37.	Shahdol	12	9	3	Nil	Nil	Nil	RNR	10
38.	Shajapur	9	8	1	Nil	Nil	Nil	2	10
39.	Sheopur	2	1	1	Nil	Nil	Nil	1	11
40.	Shivpuri	3	3	0	Nil	Nil	Nil	0	3
41.	Sidhi	7	6	1	Nil	1	Nil	1	26
42.	Tikamgarh	3	3	0	2	Nil	Nil	RNR	2
43.	Ujjain	37	36	1	Nil	Nil	Nil	10	90
44.	Umaria	0	0	0	Nil	Nil	Nil	RNR	0
45.	Vidisha	10	9	1	Nil	Nil	Nil	10	59
Total	874+3	797+3	72	39	10	10	82	12	33